NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

47. C.P. 2876/2018

CORAM:
SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2024

NAME OF THE PARTIES:- **LHG Metals Pvt Ltd**
V/s
The Ragistrar Of Companies & Ors

Section: 131 of Companies Act, 2013

ORDER

C.P. 2876/2018

For the Petitioner : None present
For the Respondent : None present

None is present on behalf of the Petitioner. Perusal of the record reveals that Petitioner has not been appearing for a long. It appears that the Petitioner is not interested in prosecuting the present Company Petition any further. In these circumstances, this bench is left with no option but to dismiss the present Company Petition. Accordingly, **C.P. 2876/2018** is **dismissed** for **non-prosecution.** File be closed and consigned.

All pending Application, if any, connected with the present Company Petition shall stand disposed of having become infructuous.

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
ANKIT